

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : P.R.RAMACHANDRA MENON

DATE OF APPOINTMENT : 05-01-2009

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Undivided share (1/14) in the land of 47 cents and Building/Improvements in Sy.No.414/16 (Old. Sy. No.1037 and 1038/1&2) of Thiruvankulam Village, Kanyannur Taluk, Ernakulam District.		18.5 lakhs (Approx.)	Ten Sovereigns (Approx)	One Toyota Corolla	Sixteen Insurance Policies and other investments on movables worth Rs.five lakhs.

LIABILITIES

NIL

Note:- **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : **S.PREETHA** (Dy.Manager, The New India Assurance
Co.Ltd.; M.G.Road, Ernakulam, Kochi-11.

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Undivided share (124/2494) out of 61.629 cents of land in Sy.No. 919/2 and 920/2 & 5 of Ernakulam Village.	Bldg.No.27/ 299	Rs. 1,00,000/-	100 sovereigns	One Maruthi (Zen- Estilo)	22 Insurance Policies and other investments worth Rs.3,52,100/- PF & VPF - Rs. Fifteen Lakhs (Approx.)

LIABILITIES

Particulars:-

1. Housing Loan Due to the Employer- The New India Assurance Co.Ltd.
(6 Lakhs -approx.)
2. Vehicle Loan extended by the Employer-The New India Assurance Co.Ltd.
(3 Lakhs -approx.)

Note:- **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES
(At a glance)

NAME OF THE DEPENDENT

CHILD/CHILDREN : POOJA MENON (MINOR)

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	NIL	NIL	NIL	NIL

LIABILITIES

NIL

Note:- **Further details available with the Hon'ble Chief Justice**